

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**M.A. NO. 137 OF 2024
IN
ORIGINAL APPLICATION NO. 584 OF 2022**

IN THE MATTER OF:

DURGA PRASAD YADAV

.....APPLICANT

VERSUS

STATE OF U.P. & ORS.

.....RESPONDENT(S)

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THROUGH COUNSEL



BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR THE STATE OF U.P.

[EMAIL-Bpsjadon@gmail.com](mailto:Bpsjadon@gmail.com)

PHONE NO.-7838248353

Date: 15.02.2026

Place: NOIDA

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

M.A. NO. 137 OF 2024
IN

ORIGINAL APPLICATION NO. 584 OF 2022



Notary Ticket Affix Rs 100

IN THE MATTER OF:

DURGA PRASAD YADAV

.....APPLICANT

VERSUS

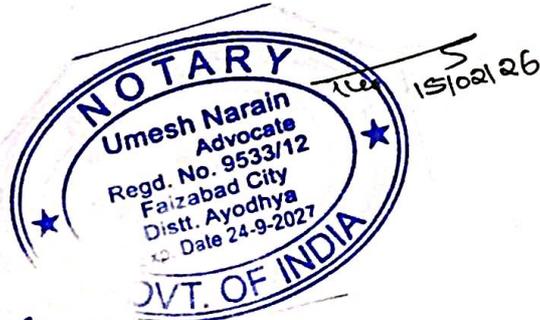
STATE OF U.P. & ORS.

.....RESPONDENT(S)

FURTHER ACTION TAKEN REPORT ON BEHALF OF DISTRICT
MAGISTRATE, AYODHYA, UTTAR PRADESH, IN COMPLIANCE OF
ORDER DATED 13.10.2025 PASSED BY THE HON'BLE NATIONAL
GREEN TRIBUNAL

I, Nikhil Tikaram Funde, aged about 36 years, S/o Shri Tikaram Funde, posted as District Magistrate, Ayodhya, Uttar Pradesh do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present reply.



Attested By
Umesh Narain, Notary Public
Ministry of Law & Justice
Govt of India
Regd. No. : 9533/12



2. That I state that the contents of this reply have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

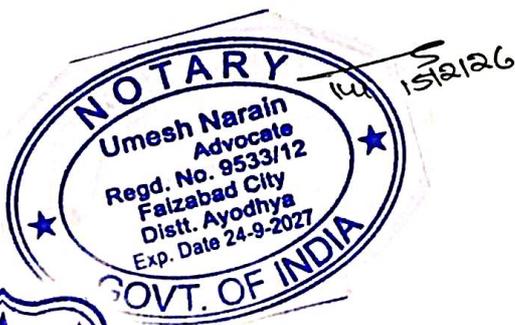
BACKGROUND OF THE MATTER

3. That, the present matter pertains to the grievances raised by the applicant concerning the obstruction to the natural flow of River Trilodki (also known as Trilodki Ganga), as well as the alleged discharge of polluted water by M/s Amrit Bottlers Pvt. Ltd. (Coca-Cola), situated at Dabhar Semar, Chandpur Harbans, Allahabad Road, Ayodhya in the river.
4. That the above matter was last listed for hearing on 13.10.2025, wherein the Hon'ble Tribunal directed as follows:

"...1. Report dated 10.10.2025 has been filed by DM, Ayodhya vided email dated 10.10.2025.

2. Mr. Mahendra Kumar Singh, ADM, Ayodhya has appeared through V.C. and submitted that six months' time is required for restoring/rejuvenating River Trilodki Ganga.

3. The request for grant of six months' time is accept but progress report shall be filed after three months which will be considered by this Tribunal for passing such further orders as may be required.



lw 15/10/26
Attested By
Umesh Narain, Notary Public
Ministry of Law & Justice
Govt of India
Regd. No. : 9533/12

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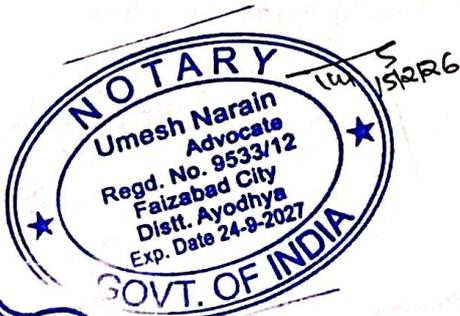
4. Copies of relevant documents and drone videos regarding construction of the drain and restoration/rejuvenation of the river may be filed with the report
5. List on 17.02.2026 for further orders. ..."

REPLY IS AS FOLLOWS

5. That, it is most humbly submitted that, in compliance with the directions of the Hon'ble Tribunal, the deponent had filed an Action Taken Report dated 10.10.2025 (hereinafter referred to as the "Affidavit dated 10.10.2025"), which is available on record at judicial pages 1817-1886. The present Affidavit is being filed to place on record the further progress made with respect to the restoration of River Trilodki Ganga and Telaiya Drain.

I. COMPLIANCE BY IRRIGATION DEPARTMENT

6. That, the Executive Engineer, Irrigation Division, Ayodhya, vide letter dated 11.02.2026, has informed that, in addition to the 9.2 km long RCC drain (Airport Drain) constructed in the southern part of the Airport, an additional 1.15 km long RCC drain, laid parallel thereto, has been completed. It has been reported that, in accordance with the approved scope of work, the entire 10.35 km RCC drain construction now stands completed. It has been further stated that rainwater from the Airport and adjoining areas is flowing



Umesh Narain
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 Umesh Narain, Notary Public
 Ministry of Law & Justice
 Govt of India
 Regd. No. : 9533/12

Umesh Narain



uninterruptedly, and no instances of waterlogging have been observed in the surrounding areas.

Copies of letter dated 11.02.2026 by Irrigation Department and drone video of 10.25 km RCC drain are annexed herewith and collectively marked as *Annexure-1*.

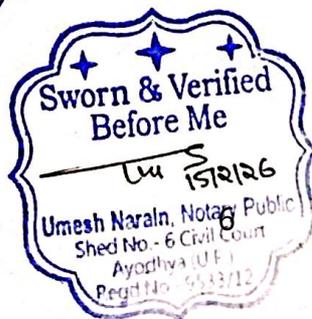
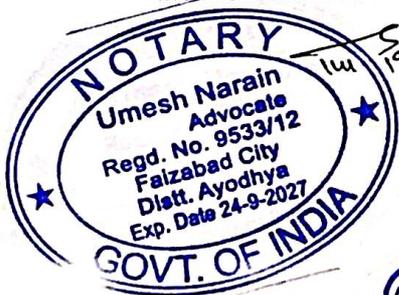
II. COMPLIANCE BY AYODHYA DEVELOPMENT AUTHORITY

(ADA)

7. That, the Executive Engineer, A.D.A., vide letter dated 11.02.2026, has informed that the physical work relating to the 4.123 km long stretch of Telaiya Drain, passing through densely populated areas from Panchkosi Parikrama Marg up to Ramayana Hotel (NH-27) on the northern side of the Airport, is now approximately 97% complete.

Copies of letter dated 11.02.2026 by A.D.A. along with the drone video are annexed herewith and collectively marked as *Annexure-2*.

8. That, vide the aforesaid letter dated 11.02.2026, it has further been informed that funds amounting to Rs. 29.80 crores were approved for the said work, out of which an amount of Rs. 20.86 crores have already been released. It has also been stated that, for ensuring structural safety and effective drainage, slab laying and cross-drainage works are presently in progress, and the remaining works shall be completed expeditiously in accordance with the directions of the Hon'ble Tribunal.



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 Umesh Narain, Notary Public
 Ministry of Law & Justice
 Govt of India
 Regd. No. : 9533/12

III. COMPLIANCE BY MUNICIPAL CORPORATION, AYODHYA

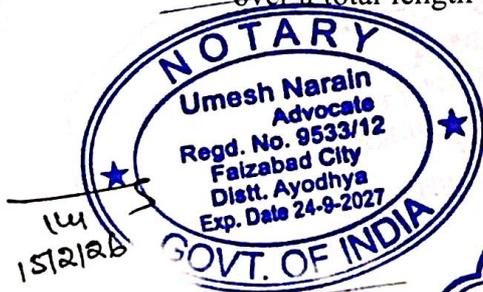
9. That, Municipal Commissioner, Municipal Corporation, Ayodhya, vide letter dated 11.02.2026, has informed that during the financial year 2025–2026, cleaning/desilting work of the Telaiya Drain falling within the limits of Municipal Corporation was duly carried out. It has been further stated that cleaning of jal kumbhi, bushes, silt, and other obstructions, as may be required, shall again be undertaken before the coming rainy season, to ensure smooth and uninterrupted flow of the drain.

A copy of letter dated 11.02.2026 by Municipal Corporation, Ayodhya is annexed herewith and marked as *Annexure-3*.

IV. COMPLIANCE BY RURAL DEVELOPMENT DEPARTMENT

10. That, the Deputy Commissioner (Labour Employment), Ayodhya, vide letter dated 13.02.2026, has informed that restoration works of River Trilodki Ganga are proposed to be undertaken through MNREGA over a total stretch of 22.65 km, comprising 19.85 km in Tehsil Sadar and 2.80 km in Tehsil Sohawal. It has been further reported that, as on date, restoration work over 14.433 km has already been completed.

11. That, the Deputy Commissioner (Labour Employment), Ayodhya, vide letter dated 14.02.2026, has further informed that River Trilodki Ganga extends over a total length of 42 km within District Ayodhya, comprising 19.85 km



14
15/2/26

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Umesh Narain, Notary Public
Ministry of Law & Justice
Govt of India
Regd. No. : 9533/12

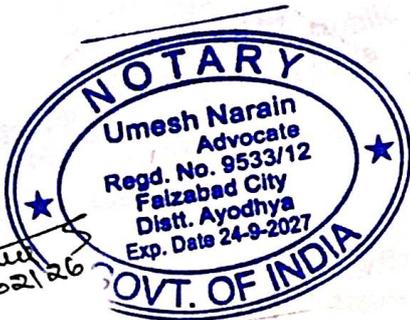
in Tehsil Sohawal and 22.15 km in Tehsil Sadar. It has been reported that restoration works have been carried out over 14.42 km in Tehsil Sohawal and 19.35 km in Tehsil Sadar (including 7.40 km of natural flow stretch). It has been further stated that restoration activities along the remaining 8.23 km are presently being hampered, as a substantial portion of the said stretch falls on privately owned land.

A copy of letter dated 14.02.2026 is annexed herewith and marked as *Annexure-4*.

12. That, the deponent, in faithful compliance with the directions of the Hon'ble Tribunal, is filing the present affidavit and remains duty-bound to ensure compliance with the directions in their true letter and spirit.

13. Hence, this Further Action Taken Report is respectfully submitted for kind perusal of this Hon'ble Tribunal.

14. That everything stated above is true and correct to my knowledge, derived from official records, and nothing material has been concealed therefrom.



M
15/02/26
DEPONENT

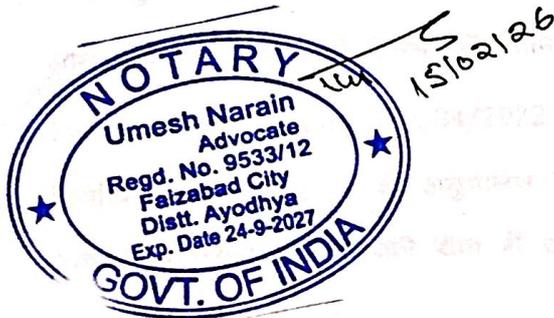
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15.2.26
Attested By
Umesh Narain, Notary Public
Ministry of Law & Justice
Govt of India
Regd. No. : 9533/12



VERIFICATION

Verified at AYODHYA on this 15 day of February 2026, that the contents of the above affidavit from paragraphs 1 to are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

[Signature]
15/02/26
DEPONENT



[Signature] 15/02/26
Attested By
Umesh Narain, Notary Public
Ministry of Law & Justice
Govt of India
Regd. No. : 9533/12

Nature of Affidavit.....
Name of Deponent... Nikhil Tika Ram Fuarde
Verification Date... 15-02-2026
Verification Time... 05:30 P.M
Signature Identified By... Self Notary Public
Hence Verified

[Signature] 15/02/2026
Umesh Narain
Notary Public
Civil Court, Ayodhya

संलग्नक - 1

Miscellaneous Application No.-584/2022 Durga Prasad Yadav & Ors. कार्यालय अधिशासी अभियन्ता सिंचाई खण्ड, अयोध्या

पत्रांक :- 304 /सिं०ख०अयो०/एअरपोर्ट/ दिनांक: 11.02.2026

विषय :- मा० एन०जी०टी०, नई दिल्ली में योजित Miscellaneous Application No.-137/2024 in Original Application No.-584/2022 Durga Prasad Yadav & Ors. में पारित आदेश दिनांक-13.10.2025 के अनुपालन के सम्बन्ध में।

जिलाधिकारी महोदय, अयोध्या।

कृपया उपरोक्त विषयक पत्र का सन्दर्भ ग्रहण करने का कष्ट करें जिसके द्वारा मा० एन०जी०टी०, नई दिल्ली में योजित Miscellaneous Application No.-137/2024 in Original Application No.-584/2022 Durga Prasad Yadav & Ors. में पारित आदेश दिनांक- 13.10.2025 के अनुपालन में इस खण्ड से सम्बंधित बिन्दु सं०-04 का उत्तरालेख तैयार कर आपकी सेवा में सूचनार्थ एवं अगिम कार्यवाही हेतु प्रेषित है।

अधिशासी अभियन्ता
सिंचाई खण्ड, अयोध्या

पत्रांक :- /सिं०ख०अयो०/एअरपोर्ट/ तदिनांक: 2026

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

01- अपर जिलाधिकारी (वि०/राज०), अयोध्या।

02- उप जिलाधिकारी सदर अयोध्या।

अधिशासी अभियन्ता
सिंचाई खण्ड, अयोध्या

Miscellaneous Application No.-137/2024 in Original Application No.-584/2022 Durga Prasad Yadav & Ors.

4- Copies of relevant documents and drone videos regarding construction of the drain and restoration/rejuvenation of the river may be filed with the report.	प्रस्तावित कार्य	प्रस्तावित लम्बाई	अभ्युक्ति
	1- आरसीसी ड्रेन निर्माण का कार्य राईट साइड-	9.200 किमी०	100% पूर्ण
	2- आरसीसी ड्रेन निर्माण का लेफ्ट साइड-	1.150 किमी०	100% पूर्ण
	कुल लम्बाई-	10.350 किमी०	

कार्यदायी संस्था सिंचाई खंड अयोध्या द्वारा एअरपोर्ट की प्रस्तावित ड्रेनों के सापेक्ष स्वीकृत स्कोप आफ वर्क के अंतर्गत आरसीसी ड्रेन किमी० 10.350 एवं कच्चा ड्रेन का निर्माण कार्य 100% पूर्ण करा दिया गया है। जिससे एअरपोर्ट का वर्षा जल एवं आस-पास के क्षेत्रों का पानी प्रवाहित होते हुये सरयू नदी की ओर अबाध रूप से बह रहा है एवं आस पास के क्षेत्रों में किसी प्रकार का जल भराव नहीं है।
(पूर्ण कार्य का ड्रोन वीडियो संलग्न है)

[Signature]
11/02/2026
सिंचाई अभियन्ता-निर्माण
सिंचाई खण्ड-अयोध्या

[Signature]
11/02/2026
अधिशाही अभियन्ता
सिंचाई खण्ड, अयोध्या

कार्यालय-अयोध्या विकास प्राधिकरण, अयोध्या

पत्रांक :- 1253/अयोवि0प्रा0अयो0/2025-26 दिनांक :- 11 / 2 / 2025

सेवा में,

जिलाधिकारी
अयोध्या।

विषय-मा0 राष्ट्रीय हरित अधिकरण (N.G.T.) प्रधानपीठ, नई दिल्ली द्वारा Misc Application in Disposed of Case No-137/2024 in Original Appln- No, 584/2022, दुर्गा प्रसाद यादव व अन्य बनाम राज्य उ0प्र0 व अन्य में पारित आदेश दिनांक 13.10.2025 के अनुपालन में आयोजित बैठक दिनांक 10.02.2026 दिये गये निर्देश की अनुपालन आख्या।

महोदय,

कृपया उपरोक्त विषयक आयोजित बैठक दिनांक 10.02.2026 की अनुपालन आख्या संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

(H)

सचिव

अयोध्या विकास प्राधिकरण
अयोध्या

12

कार्यालय-अयोध्या विकास प्राधिकरण, अयोध्या

पत्रांक :- 1253 / अयो0वि0प्रा0अयो0 / 2025-26 दिनांक :- 11 / 2 / 2026

अनुपालन आख्या:-

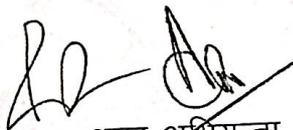
मा0 राष्ट्रीय हरित अधिकरण (N.G.T.) प्रधानपीठ, नई दिल्ली द्वारा Misc Application in Disposed of Case No-137/2024 in Original Appln- No, 584/2022, दुर्गा प्रसाद यादव व अन्य बनाम राज्य उ0प्र0 व अन्य में पारित आदेश दिनांक 13.10.2025 के अनुपालन के सम्बन्ध में।

संदर्भ संख्या-98/AO NO-584584/2022/2025 दिनांक-21.04.2025,
(अयोध्या के समग्र विकास के अन्तर्गत तेलाई नाले का निर्माण कार्य)

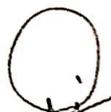
तेलाई नाले के विकास कार्य की परियोजना उ0प्र0 शासन द्वारा दिनांक-29.02.2024 को शासनादेश सं0-36 / 2025 / 473 / 001-76 / 2024 के माध्यम से स्वीकृत की गयी। प्राधिकरण द्वारा निविदा के माध्यम से कार्यदायी फर्म का चयन करते हुए दिनांक 08.11.2024 को कार्यादेश निर्गत किया गया। नाले के विकास कार्य हेतु शासन द्वारा स्वीकृत धनराशि रू0-29.80 करोड़ के सापेक्ष धनराशि-20.86 करोड़ अवमुक्त की जा चुकी है। नाले की कुल लम्बाई-4,123.00 मीटर है।

तेलाई नाला पंचकोसी परिक्रमा मार्ग से मणि पर्वत घनी आबादी से होते हुए रामायना होटल (NH-27) तक स्थल पर कार्य 97 प्रतिशत पूर्ण हो चुका है। सुरक्षात्मक दृष्टि से आबादी क्षेत्र में स्लैब की ढलाई का कार्य एवं नालियों को नाले में जोड़ने हेतु क्रास ड्रेनेज का कार्य प्रगति पर है, जिसे तीव्र गति से अतिशीघ्र पूर्ण कर लिया जायेगा।

अनुपालन आख्या सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।


अवर अभियन्ता
अयोध्या विकास प्राधिकरण
अयोध्या।

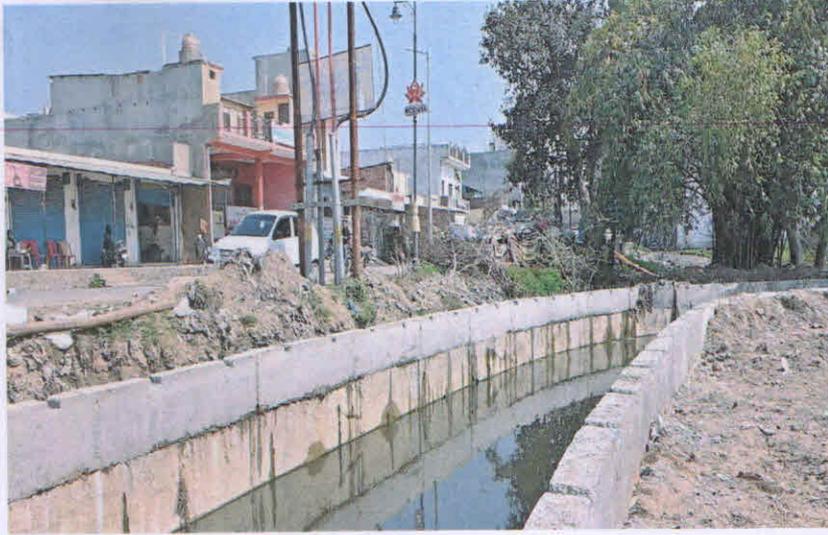

सहायक अभियन्ता
अयोध्या विकास प्राधिकरण
अयोध्या।


11/2/26
अधिसासी अभियन्ता
अयोध्या विकास प्राधिकरण
अयोध्या।

11

11.2.2026
सचिव
अयोध्या विकास प्राधिकरण
अयोध्या।

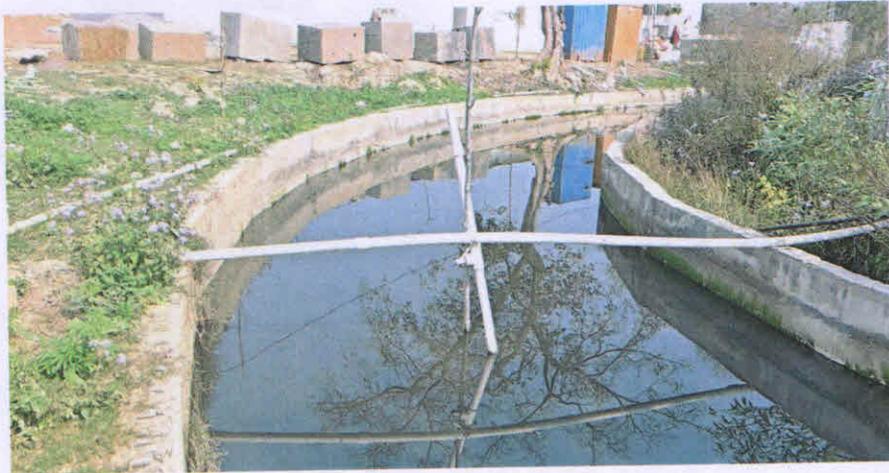
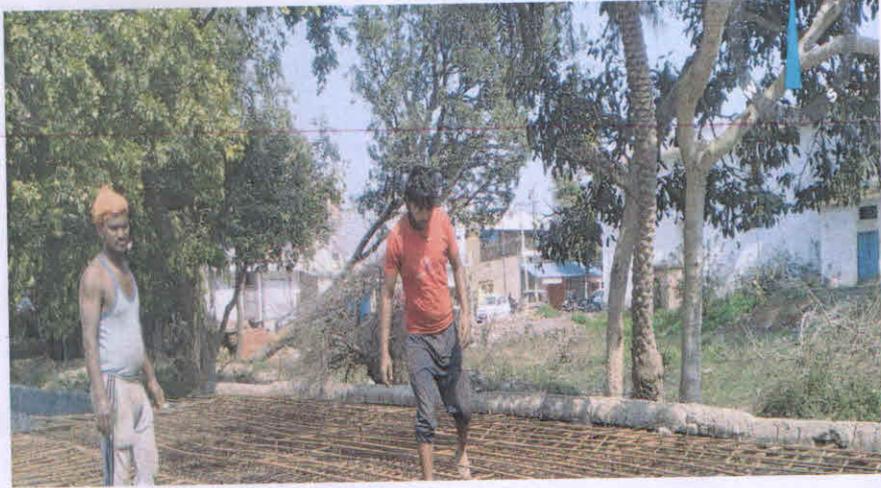




12

Rob

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Handwritten signature

Rak

Handwritten mark

संलग्नक - 3

प्रेषक,

नगर आयुक्त,
नगर निगम अयोध्या।

सेवा में,

जिलाधिकारी,
अयोध्या।

पत्रांक 40/4/न0नि0अयो0/2025

दिनांक ॥ फरवरी 2026

विषय:- मा0 राष्ट्रीय हरित प्राधिकरण में योजित चाद संख्या 137/24 श्री दुर्गा प्रसाद यादव व अन्य वनाम उ0प्र0 सरकार व अन्य में अद्यतन कार्यवाही की प्रगति की आख्या का प्रेषण।

महोदय,

उपरोक्त विषय के सम्बन्ध में अधिवक्ता गार्गी चतुर्वेदी C/O श्री मंवर लाल सिंह जाजैन, स्टैण्डिंग काउंसिल, उ0प्र0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली के द्वारा ईमेल पर प्रेषित मा0 राष्ट्रीय हरित प्राधिकरण के द्वारा पारित आदेश दिनांक 09.04.2025 के विन्दु संख्या 10 में दिये गये निर्देश के अनुपालन में कार्यवाही की प्रगति का विवरण निम्नवत है-

1. (क) राजस्व अभिलेखों के अवलोकन से स्पष्ट है कि उद्धरण खतौनी (शासकीय) फ0वर्ष 1427-1432 राजस्व ग्राम बासूपुर सिरसा जयसिंह (हवेली अवध) के खाता संख्या 00337 के गाटा संख्या 68 पर यह तिलई नाला, श्रेणी 6-1 अकृषक भूमि जलमग्न भूमि रकबा 0.0250 हे0, गाटा संख्या 73 पर रकबा 0.0380 हे0, गाटा संख्या 348 पर रकबा 0.2280 हे0 एवं गाटा संख्या 350/1 पर रकबा 0.1010 हे0 दर्ज है।
- (ख) इसी प्रकार उद्धरण खतौनी (शासकीय) फ0वर्ष 1427-1432 राजस्व ग्राम काजीपुर चितावां (हवेली अवध) के खाता संख्या 00096 के गाटा संख्या 55 पर यह तिलई नाला, श्रेणी 6-1 अकृषक भूमि जलमग्न भूमि रकबा 0.1260 हे0 एवं गाटा संख्या 181 पर रकबा 0.0760 हे0 दर्ज है।
2. यह राजस्व अभिलेखों में तिलई नाला के नाम से जाना जाता है, जो कि अमृत बाटलर, पूरे हुसैन खां, गंजा, जनौस, भीखापुर, रानोपाली, आशापुर, मक्खापुर, तकपुरा, जीयनपुर, हैबतपुर, बाग विजैसी, काजीपुर चितावां, वासुपुर सिरसा, आशिफबाग मांझा, शहनवाजपुर मांझा से सरयू नदी के तरफ जाती है।
3. वर्तमान समय में जीयनपुर परिक्रमा मार्ग, पंचकोसी परिक्रमा मार्ग से मणिपर्वत होते हुये रामायण हाटल बाईपास तक अयोध्या विकास प्राधिकरण, अयोध्या द्वारा सघन आवादी क्षेत्र में 4.12 कि0मी0 पक्के नाले का निर्माण कराया जा रहा है।
4. नगर निगम द्वारा अपने संसाधनों के माध्यम से वित्तीय वर्ष 2025-26 में जल निकासी के दृष्टिगत जल कुम्भी एवं किनारे उनकी झाड़ियों एवं सिल्ट की सफाई का लगभग 09 कि0मी0 का कार्य 20 जून 2025 तक कराया गया था। वर्ष 2026-27 में वर्षा ऋतु से पहले आवश्यकतानुसार सफाई कार्य नगर निगम, अयोध्या द्वारा कराया जायेगा। पत्रांक 630/न0नि0अयो0/2025 दिनांक 26 जून 2025 के माध्यम से पूर्व में हुई सफाई के साक्ष्य सहित आख्या प्रेषित की जा चुकी है।

कृपया उपरोक्तानुसार अवगत होने का कष्ट करें।

भवदीय,
11/04/2026
नगर आयुक्त,
नगर निगम अयोध्या।

11

प्रेषक,

उपायुक्त (श्रम रोज़गार)/
संयुक्त जिला कार्यक्रम समन्वयक
अयोध्या

सेवा में,

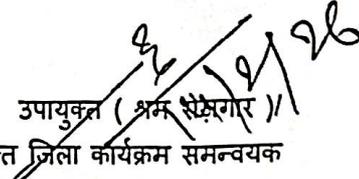
जिलाधिकारी
अयोध्या

पत्रांक 705/ मनरेगा सेल / नदी / विविध पत्रावली / 2025-26
महोदय,

दिनांक 14-02-2026

जिलाधिकारी महोदय की अध्यक्षता में 10 फ़रवरी को आयोजित बैठक में दिए गए निर्देशों के क्रम में अवगत कराना है की त्रिलोदकी गंगा नदी जनपद अयोध्या का सोहावल तहसील में 19.85 किलोमीटर और तहसील सदर में 22.15 किलोमीटर कुल 42 किलोमीटर का प्रवाह क्षेत्र है। खंड विकास अधिकारी मसौदा / सोहावल ने अपने पत्रांक संख्य 2522 दिनांक 13/02/2026 से अवगत कराया है कि तहसील सोहावल में 14.42 किलोमीटर और सदर तहसील में कुल 19.35 किलोमीटर (7.40 प्राकृतिक प्रवाह क्षेत्र) समस्त विभागों के द्वारा कराया जा चुका है। इसके अतिरिक्त अवशेष बचा हुआ अधिकतम प्रवाह क्षेत्र निजी गाटो के अंतर्गत होने के कारण कार्य नहीं कराया जा सका।

अस्तु सूचना आपकी सेवा में सादर आवश्यक कार्यवाही हेतु प्रेषित है।


उपायुक्त (श्रम रोज़गार)/
संयुक्त जिला कार्यक्रम समन्वयक
अयोध्या



